## OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI ORDER

Pursuant to Minutes of Meeting dated 29,07.2022 of Building Maintenance Committee, Tis Hazari Courts, Delhi, a BMC Cell is created for Tis Hazari Courts, Delhi (conjointly for both Central District & West Districts), with immediate effect.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALIA) Principal District & Sessions Judge (HQs) Delhi ()

Sub:- Creation of BMC Cell in THC Complex.

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

- The Principal District & Sessions Judges, all court complexes, Delhi/ New Delhi. 3. The Officer In-charge, Administration Branch (I,II&III) (Central) Tis Hazari Courts,
- The Officer In-charge, General Branch (Central) Tis Hazari Courts, Delhi.
- The Chairman/ Member, Building Maintenance Committee, Tis Hazari Courts, Delhi.
- The Administrative Civil Judge, Central & West District, Tis Hazari Courts, Delhi.
- 7. The AO(J)/Branch in-charge, all branches, Tis Hazari Courts, Delhi.
- 8. The P.S. to the undersigned.
- 9. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

10. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)

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